

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

CP No. 422/2016

IN THE MATTER OF:

M/s Bank of Baroda

.... **APPLICANT / PETITIONER**

Vs

M/s Metaphor Exports Pvt. Ltd.

.... **RESPONDENT**

SECTION:

Under Section 433(e) and 434, 439

Order delivered on 13.12.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Ms. Deepa Krishan

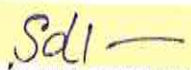
Hon'ble Member (T)

For the Petitioner/Applicant : Mr. R.P. Aggarwal, Advocate

For the Respondent : Mr. Praveen Kapoor, Advocate

ORDER

Arguments heard. Order reserved.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

13.12.2017
V.Sethi